GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

RAJYA SABHA

UNSTARRED QUESTION NO- 1263 ANSWERED ON-30/07/2025

SCHOOLS FOR THE PHYSICALLY AND MENTALLY CHALLENGED CHILDREN

1263. Dr. Kanimozhi NVN Somu:

Will the Minister of Social Justice and Empowerment be pleased to state:

- (a) whether Government has received any proposal regarding setting up of residential and non-residential schools for the physically and mentally challenged children, including deaf and mute children in various States of the country, including Tamil Nadu;
- (b) if so, the details thereof and the funds allocated and utilized for the said purpose during each of the last five years and the current year, State-wise; and
- (c) the details of such schools set up during the said period, State-wise, particularly in Tamil Nadu?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B. L. VERMA)

(a) to (c): No, sir. No proposal has been received regarding setting up of residential and non-residential schools for physically and mentally challenged children, including deaf and mute children, in various states of the country, including Tamil Nadu.
